## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI.

OA-2351/97 MA-2303/97

New Delhi this the 27th day of April, 1998.

Hon ble Sh. T.N. Bhat, Member (J) Hon'ble Sh. S.P. Biswas, Member(A)

Sh. Suresh Gupta, S/o Sh. Asa Ram Gupta, R/o 1/7399, Shivaji Park, Shahdara, Delhi-32.

Applicant

[A-

(Applicant in person)

## versus

- Lt. Governor of Delhi, through its Chief Secretary, Govt. of NCT of Delhi, 5, Shamnath Marg, Delhi.
- The Director General, Home Guards, C.T.I. Complex, Raja Garden, New Delhi-27.
- The Commissioner of Police. Delhi Police Headquarters, I.P. Estate, New Delhi-2.

Respondents

(through Sh. S.K. Tanwar, JDSO)

ORDER (ORAL)

Hon'ble Sh. T.N. Bhat, Member(J)

applicant is identified by departmental representative who is present today in court. The applicant gives an application today and verbally seeks permission to withdraw the O.A. as he does not wish to prosecute the same. Permission, as prayed for, is granted. The O.A. is accordingly dismissed as withdrawn.

A copy of this order be given to the applicant dasti. M.A. 2303/97 also stand, disposed of not pressed.

(S.P. Biswas) Member (A)

17.4.98. (T.N. Bhat) Member(J)